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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.227/17	-	For compliance of objection	14	Prakash Roadlines Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. Dylhantha Kumar 9341223937	Petitioner.	Dylhantha

ORDER

PCS for Petitioner is present. He has filed a memo along with affidavit and CA Certificate. PCS has reported that he has complied with Rule 68(4) and 68(5) and that he has also filed Balance Sheet as on 31.03.2017. PCS requested the Tribunal to order paper publication and also notice to RD. Accordingly, issue notice to the above authorities. Paper publication in Deccan Chronicle English Daily newspaper Bangalore Edition and Samyukta Karnataka Kannada Daily newspaper Bangalore Edition. . Paper publication shall be atleast 14 days before the date of hearing. Registry to prepare notice in the name of RD & ROC, Karnataka. PCS to collect the notice and serve on RD & ROC and file proof of service. PCS reported that there are no Creditors in the Company. Matter is listed for hearing on 26.02.2018.


Member (T)


Member (J)